

ITEM NO.815
(Mentioning)

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).922/2023

(Arising out of impugned final judgment and order dated 13-07-2022 in WA No.3976/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SEEMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(by mentioning)

Date : 07-12-2023 This petition was mentioned today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Alakh Alok Srivastava, AOR (Mentioned By)

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Mr. Gaurav Sharma, AOR

UPON mentioning the Court made the following
O R D E R

List in the second week of February, 2024.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)